

DTC Service between Central Secretariat to Safabad-Auchandi Borders of Delhi

1495. **SHRI V. G. HANDE:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that there is no direct DTC bus service from Central Secretariat complex to Lampur, Singhu, Dhansa, Badarpur, Shadra, Safabad and Auchandi Borders of Delhi and the Central Government employees have to waste two to three hours daily in reaching their places of duty; and if so, the reasons therefor;

(b) whether Government have received any representation forwarded by a member of Parliament in June, 1977 for the introduction of a DTC Bus service from Lampur Border to Central Secretariat and for taking effecting remedial steps for the improvement in the Bus service from the Lampur Border to Central Secretariat Complex;

(c) if so, what action Government have taken thereon and if not what are the reasons therefor; and

(d) whether it is also a fact that Shuttle service from Lampur Border to Azadpur have not been provided in the morning and evening; and if so, the reasons therefor and what remedial action Government propose to take in this regard?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) No, Sir. There is a direct bus service during peak hours from Dhansa, Narela to Central Secretariat complex via Singhu and Shadra border. For the residents of the other villages, covered by this part of the Question, change over facilities are available at certain points.

(b) Yes, Sir.

(c) The Delhi Transport Corporation is not in position to connect all the localities and areas by direct bus

services. The Corporation is, however, making all out efforts to reduce the waiting time to the minimum at change over points by increasing its services.

(d) Yes, Sir. The DTC considers that the traffic available between Lampur Border and Azadpur in the peak morning and evening hours is not adequate to justify the introduction of a Shuttle Service between the two points during those hours. However, one additional bus from Lampur Border to Fatehpuri, via Azadpur, has already been added to the existing route.

Appointment of a Commission to Review Working of Jute Mill Industry

1496. **SHRI L. L. KAPOOR:** Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have any proposal under consideration or have considered and decided to appoint a high Power Commission to review the working of Jute Industry;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI): (a) to (c). A high power Committee was set up in January, 1976 to review the working of Jute Industry and to formulate an integrated approach to the problems faced by this industry. It is considered that it is too early to appoint another High Power Commission to review the working of Jute Industry.

Amendment to Constitutional provisions to check misuse of Emergency Powers

1497. **SHRI ISHWAR CHAUDHRY:** Will the Minister of HOME AFFAIRS be pleased to state whether the Government propose to bring a constitutional amendment at the earliest opportunity to make it clear that those in the executive who misuse emergency